

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00431/2015

Wednesday, this the 8th day of August, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

V.Sennaraj,
Deputy Registrar (Academic),
Indian Institute of Space Science and Technology,
Valiamala, Thiruvananthapuram – 695 547. ...Applicant

(By Advocate – Mr.Vishnu S Chempazhanthiyil)

V e r s u s

1. The Director,
Indian Institute of Space Science and Technology,
Valiamala, Thiruvananthapuram – 695 547.
2. The Chairman, Board of Management,
Indian Institute of Space Science and Technology,
Valiamala, Thiruvananthapuram – 695 547.
3. The Secretary,
ISRO Headquarters, Department of Space,
Antariksh Bhavan, Bangalore – 560 094. ...Respondents

(By Advocate – Mr.N.Anilkumar,Sr.PCGC [R])

This Original Application having been heard on 3rd August 2018, the Tribunal on 8th August 2018 delivered the following :

O R D E R

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

O.A.No.180/431/2015 is filed by Shri.Sennaraj, Deputy Registrar (Academic). The reliefs sought in the O.A are as follows :

.2.

1. Direct the respondents to consider promoting/upgrading the applicant to Pay Band of Rs.37000-67000 with GP of Rs.8700/- in PB-4 w.e.f date of completion of 5 years service in the grade of Deputy Registrar in Rs.15600-39100 PB-3 with GP of Rs.7600/-.

2. Direct the respondents to extend the benefit of Annexure A-10 to the applicant with regard to promotional avenues for the post of Deputy Registrar.

3. Direct the 2nd respondent to take a final decision on grievances highlighted by the applicant in Annexure A-7 as forwarded by Annexure A-8.

4. Any other further relief or order as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice.

5. Award the cost of these proceedings.

2. Shri.Vishnu S Chempazhanthiyil appeared on behalf of the applicant and Shri.N.Anilkumar, Sr.PCGC [R] on behalf of the respondents. When the case was finally heard on 3.8.2018, learned counsel for the applicant submitted that the relief sought as No.2 and No.3 have been already granted by the respondents and what remains is relief No.1 wherein the applicant has prayed that the respondents consider promoting/upgrading the applicant to Pay Band of Rs.37000-67000 with Grade Pay of Rs.8700/- in PB-4 with effect from the date of completion of five years in the grade of Deputy Registrar in Rs.15600-39100 with Grade Pay of Rs.7600/- in PB-3. This facility has been granted with effect from 11.11.2015 and the only relief prayed for by the applicant is to pre-date the same with effect from 15.2.2014. Learned counsel for the applicant submitted that the applicant will be satisfied if the respondents are directed to consider this demand within a specified period.

.3.

3. Based on the facts of the case and the arguments of the learned counsel appearing on both sides, we are of the view that the O.A can be disposed of directing the respondents to take a decision on relief No.1 contained in the O.A within a period of two months from the date of receipt of a copy of this order. Ordered accordingly.

4. The O.A stands disposed of. No costs.

(Dated this the 8th day of August 2018)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00431/2015

- 1. Annexure A-1** – A true copy of the relevant portion of the notification as appeared in leading Newspapers.
- 2. Annexure A-1(a)** – A true copy of the notification for the post of Deputy Registrar (Finance), Library Officer, Manager (Hostel Services), Manager (Canteen Services).
- 3. Annexure A-2** – A true copy of the offer of appointment No.IIST/Admn./07/09 dated 29.1.2009 to the applicant.
- 4. Annexure A-3** – A true copy of the Bye-Law 1.1 governing Recruitment and Review Rules of manpower in IIST.
- 5. Annexure A-4** – A true copy of the representation dated 5.4.2013 to the 1st respondent.
- 6. Annexure A-5** – A true copy of the representation dated 15.1.2014 to the 1st respondent.
- 7. Annexure A-6** – A true copy of the O.M.No.IIST:DIR:2013 dated 4.1.2015 issued by the 1st respondent.
- 8. Annexure A-7** – A true copy of the representation dated 9.4.2014 to the 1st respondent.
- 8. Annexure A-8** – A true copy of the communication No.IIST:RO:01:2014 dated 12.5.2014 issued by the Registrar/Grievance redressal committee for faculty/staff, IIST.
- 9. Annexure A-9** – A true copy of the representation dated 14.8.2014 to the Chairman, Faculty/Staff Grievance Redressal Committee, IIST.
- 10. Annexure A-10** – True copy of the notification No.1-32/2006-U.II/U.I(ii) dated 31.12.2008 issued by the Ministry of Human Resource Development, Department of Higher Education.
- 11. Annexure A-11** – True copy of the communication No.F.33-2/2013-TS.III dated 5.2.2014 issued by the Ministry of Human Resource Development, Department of Higher Education.
- 12. Annexure A-12** – True copy of the Indira Gandhi National Open University Recruitment and Promotion Rules 2010.
- 13. Annexure A-13** – True copy of the appointment order of Vinod Kaimal as Manager (Canteen Services) as per order No.IIST/IN10N096

dated 14.6.2010.

14. Annexure A-13(a) – True copy of the promotion order of Vinod Kaimal as per order No.IIST/ADMN/IN10096 dated 8.7.2014.

15. Annexure A-14 – True copy of the order No.IIST/IN10B100 dated 23.6.2010 appointing Bipin P Varghese as Manager (Hostel Services).

16. Annexure A-14(a) – True copy of the promotion order of Bipin P Varghese as per order No.IIST/ADMN/IN10100 dated 8.7.2014.

17. Annexure A-R-1(a) – True copy of the communication No.E.19012/7/2015-Sec-IV dated 10.9.2015.

18. Annexure A-R-1(b) – True copy of the communication No.IIST/Admn/RMT/12/31/2015 dated 11.11.2015.

19. Annexure A-R-1(c) – True copy of the Notification published in the media.

20. Annexure A-R-1(d) – True copy of the communication of UGC collected from the Website of Central University.

21. Annexure A-R-1(e) – True copy of the Offer of appointment dated 29.1.2009.
